GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1588 ANSWERED ON:14.08.2013 MODEL SCHOOLS UNDER PPP MODE

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to set up Model Secondary Schools in the Public Private Partnership (PPP) mode;
- (b) if so, the details thereof including the modalities worked out in this regard;
- (c) the number and the names of the private entities which have evinced their interest in PPP model;
- (d) whether the Government has started any pilot project in this regard and if so, the details thereof; and
- (e) the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(Dr. SHASHI THAROOR)

- (a) and (b): Yes, Madam. As a component of the Model School Scheme, the Government has approved the scheme to set up 2,500 model schools under the Public-Private Partnership (PPP) mode in blocks which are not educationally backward. The implementation of this component has been initiated from 2012-13. The private entities will acquire land at their own expense and then develop, design, build, finance, provide infrastructure, operate, maintain, manage and own these schools. The Government will contribute to recurring costs on a per capita basis for 980 select students out of a maximum student strength of 2,500 per school permitted under the scheme. Besides, a sum equal to 25% of such support for each sponsored student, not exceeding an amount equal to 10% of the capital investment in the school, shall also be provided as an infrastructure grant. The initial agreement with the private entity for such provision of quality education would be for 10 years for each school, which is extendable by mutual consent. The Ministry has identified 3,203 blocks in the country, which are not educationally backward, for setting up of 2,500 such model schools and has initiated the process for selection of entities. The estimated number of schools to be set up is dependent upon the interest shown by the private entities.
- (c) After the approval of the Government for the implementation of this component from 2012-13, Expressions of Interest (EOI) were solicited in March, 2012 to gauge the nature and extent of interest amongst the private entities for the setting up of Model Schools under PPP mode. In response to that, 114 private entities had responded within due date of receipt of the EOI. A list of such entities is annexed.
- (d) & (e): The Ministry had invited Request for Qualification (RFQ) to pre-qualify the eligible private entities for the award of 50 Model Schools on a pilot basis. A total of 65 private entities have been shortlisted and 41 blocks have been selected on the basis of preferences indicated by the shortlisted entities for inviting bids for the award of model schools in the pilot phase.